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Title : Election of two members from Lok Sabha to the Council of the Indian Institute of Science, Bangalore.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): I beg to move:

"That in pursuance of the clause 9 (1) (e) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with Regulations, 3.1 and 3.1.1 of the Regulations of the Institute, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Council of the Indian Institute of Science, Bangalore, subject to the other provisions of the Scheme and the Regulations."

MADAM SPEAKER: The question is:

"That in pursuance of the clause 9 (1) (e) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with Regulations, 3.1 and 3.1.1 of the Regulations of the Institute, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Council of the Indian Institute of Science, Bangalore, subject to the other provisions of the Scheme and the Regulations."

*The motion was adopted.*

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